



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/3628 _/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 15th July, 2019.

Sub:- **Casual leave along with station leave permission.**

Ref:- letter No.DJK.1-5/2019/973, dtd. 10.07.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 12.07.2019 along with permission to leave the head quarters after office hours on 11.07.2019 till the morning of 15.07.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/3629 / dated 15.07.19
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rolan